

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:3684
ANSWERED ON:17.12.2012
VASTRA KAMGAR PUNARVAS YOJANA
Jakhar Shri Badri Ram

Will the Minister of TEXTILES be pleased to state:

- (a) the amount of funds released under the Vastra Kamgar Punarvas Yojana, Statewise during the last three years;
- (b) the amount of funds spent for the rehabilitation of the workers of the public and private sector mills during the said period;
- (c) whether any scheme has been formulated/proposed to be formulated for the textile industry workers in the country including Rajasthan; and
- (d) if so, the details thereof along with corrective measures taken by the Government to implement the said scheme?

Answer

(MINISTER OF TEXTILES)(SHRI ANAND SHARMA)

(a) & (b): Government of India under Textile Workers Rehabilitation Fund Scheme (TWRFS) provides interim relief to the textile workers rendered unemployed as a consequence of permanent closure of any particular portion or entire textile unit in the private sector. Assistance under the Scheme is payable to eligible workers after the mill is formally closed for the purpose of enabling them to settle in another employment. The Scheme is not applicable to Public Sector employees. The State-wise release of fund under the TWRFS, during the last three years is at Annexure-I.

(c): The Scheme is applicable to whole of the country including the State of Rajasthan.

(d): The Textile Workers Rehabilitation Fund Scheme (TWRFS) has been reviewed in consultation with stakeholders including representatives of textile industry, State governments, representatives of trade unions and recommendations for larger coverage of the scheme has been incorporated in the draft revised scheme for the 12th Five Year Plan. The revised scheme provides for enhanced coverage and simplification of implementation procedures.